

| 1  | 2   | 3     |
|----|---|-------|
| 5. | Provision of A/C Unit at TTDC hotel at Kanya Kumari                             | 3.00  |
| 6. | Construction of 8 beach cottages at Kanya Kumari                                | 13.36 |
| 7. | Construction of Cafeteria at Kanya Kumari                                       | 6.02  |
|    | (b) No, Sir,  |       |
|    | (c) Does not arise.   |       |
|    | (d) No specific proposals have been received from the Government of Tamil Nadu. |       |

### **Donation by Government to recognised Trade Unions in Public Sector**

786. SHRI M.A. BABY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state : (a) whether it is the policy of Government to give donation to recognised Trade Unions in Public Sector;

(b) if so, what are the criteria laid down for such donations;

(c) what are the names of the unions under the Ministry of Civil Aviation and Tourism that have received such donations; and

(d) what is the amount donated in each such case during the past three years ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) There is no statutory provision under the Trade Unions Act, 1926 regarding giving donations to recognised Trade Unions in public sector.

(c) and (d) Air India have donated Rs. 10 lakhs to the welfare fund of Air India's Employees Guild. No. other Public Sector Enterprise under this Ministry has given a donation to any of their Trade Unions.

### **Promotion of Tourism in Punjab**

787. SHRI IQBAL SINGH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the details of the projects to be undertaken in Punjab for the promotion of tourism during the Eighth Five Year Plan period and the amount allocated for this purpose ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : No state-wise allocation of funds has been made for the Eighth Five Year-Plan, as the Central financial assistance is extended on the basis of specific proposals depending upon their merits, inter se priority and availability of funds. However, during the first year of the Eighth Five Year Plan, following projects have been sanctioned for the State of Punjab :—

| Projects |                              | Amount Sanctioned<br>(Rs. in lakhs) |
|----------|------------------------------|-------------------------------------|
| 1        | 2                            | 3                                   |
| 1.       | Tourist Complex at Kiratpur  | 21.73                               |
| 2.       | Tourist Complex at Mohali    | 32.18                               |
| 3.       | Tourist Complex at Gurdaspur | 21.73                               |
| 4.       | Tourist Complex at Rajpura   | 21.73                               |
| 5.       | Tourist Complex at Doraha    | 16.61                               |
| 6.       | Tourist Complex at Jullundar | 21.85                               |